NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/561/ (IB)/2017

NAME OF THE PETITIONER(S)

: ETA ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

LILLY FRANCES OPERATIONAL CREDITOR <u>dilys</u> FOR KING & PARTRIDUE

ROHAN RATASE KARAM

Ren. R

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has produced one D.D. to the tune of Rs.5 lakhs drawn on State Bank of India dated 06.10.2017; the same is handed over to the Counsel for the Operational Creditor. A joint memo of compromise is likely to be filed for the rest of the payment to be made for which Counsel for the Corporate Debtor prayed for time. At request, time is enlarged. Put up on 17.10.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)